Refund of Excess Recovery of Taxes to Senior Citizens

- 49. SHRIAMAR SINGH: Will the Minister of FINANCE be pleased to state:
- (a) the number of senior citizens in the Capital who filed income-tax return during the last two years, year-wise; and
- (b) whether it is a fact that a large number of senior citizens have not been refunded their excess amount of tax deducted at source and if so, what is the number of such persons and by when they are likely to get their refund?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) the number of returns filed by senior citizens during the assessment year 2003-04 and 2004-05 were 30,928 and 30,924, respectively.

(b) for assessment year 2003-04, there is no such case. In respect of assessment year 2004-05, refund has not yet been issued in 2809 cases owing to problems relating to wrong quoting of PAN by the senior citizens and migration of PAN from other jurisdictions. These refunds are likely to be issued by 31.3.05.

Filing of Income Tax Returns by Nursing Homes

50. SHRI AMAR SINGH: SHRIABUASIMAZMI:

Will the Minister of FINANCE be pleased to state:

- (a) the number of medical Practitioners and Nursing Homes in the Capital who have filed income-tax return during the last two years;
 - (b) how much income-tax actually been paid by them;
- (c) whether Government are aware that a large number of Medical Practitioners/Nursing Homes are not filing any income-tax return; and
 - (d) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) Total number of Medical Practitioners and Nursing Homes in the capital who have filed income tax returns during the financial year 2002-2003 and 2003-2004 are 9459 and 10628 respectively.